

- (iii) Increase in area under high-yielding varieties.
- (iv) Production of certified, foundation and breeders seed in sufficient amount to achieve replacement rate of 20% in self-pollinated crops and 100% in hybrids.
- (v) Adoption of integrated plant protection measures.
- (vi) Increasing the intensity of cropping through double multiple and inter-cropping.
- (vii) Intensification of research and extension efforts so as to extend the benefits of new technology to more farmers.
- (viii) Improving the efficiency of a gricultural operations through promotion of community approach.
- (ix) Land development and water harvesting mainly through a watershed approach.
- (x) Development and dissemination of dryland farming technology.
- (xi) Adequate risk cover through crop insurance.
- (xii) Adoption of an appropriate pricing policy for Agricultural crops etc.

Official Secret Act

3020. SHRI THAMPAN THOMAS : Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 6321 on 13 May, 1985 regarding Official Secret Act and State :

(a) the recommendations made by the Second Press Commission which are under consideration;

(b) whether any final decision has been arrived at; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI V.N. GADGIL) : (a) All the recommendations made by the Second Press Commission including those relating to the changes in Official Secrets Act are under the consideration of the Government.

(b) No, Sir.

(c) Does not arise.

Wheat requirements of roller flour Mills in Maharashtra

3021. SHRI MUKUL WASNIK ; Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the roller flour mills in Maharashtra are finding it difficult to obtain their wheat requirements in spite of the record procurement of wheat by the Government agencies during the current marketing season; and

(b) whether Government will meet the increased demand of Maharashtra before the ensuing festivals ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) (a) and (b) The Government of Maharashtra is being allotted wheat for the roller flour mills upto their full licensed capacity. There have been some complaints about non-supply of full quotas of wheat to some of the mills by the Food Corporation of India due to various operational reasons and in such cases, necessary extensions for lifting of wheat have been granted.

Involvement of private builders in Construction Project by DDA

3022. SHRI MURLIDHAR MANE : SHRI SHANTI DHARIWAL :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Delhi Development Authority is considering a proposal to involve private builders in some of its housing construction projects;